

**Discovery of Natural Gas in Andhra Pradesh**

\*50. SHRI KAMAL NATH : Will the Minister of PETROLEUM be pleased to state :

(a) whether good reserves of natural gas have recently been discovered in Andhra Pradesh ;

(b) if so, the facts thereof ; and

(c) whether Government propose to set up any refinery in Andhra Pradesh to utilise the recently discovered natural gas ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b). Gas was struck in a well at Kaikalur in Krishna District of Andhra Pradesh. During testing the well produced gas at the rate of 4100 cubic metres per day with 520 PSI pressure.

(c) No, Sir.

**Demand for Improvement in the Services of Telephone and P & T Department**

\*51. SHRI MOHANLAL PATEL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Saurashtra Chamber of Commerce and Industry, Bhavnagar (Gujarat) has demanded an improvement in the services of Telephone and Posts and Telegraphs Departments ;

(b) if so, the main demands of the Chamber ; and

(c) the action taken/proposed by Government thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA):

(a) Yes, Sir

(b) and (c). The main suggestion demands and action taken or proposed to be taken are as given in the statement attached.

**Statement**

*Suggestion/Demands of Saurashtra Chamber of Commerce and Industry and Action Taken/Proposed to be Taken*

Suggestions, Demands of Saurashtra Chamber of Commerce and Industry.

Action taken/proposed to be taken to remove the difficulties.

**1. Telephone service in Bhavnagar District.**

(i) Air-conditioning plant of Bhavnagar exchange should be repaired immediately so that better service could be provided.

(ii) There is need for augmenting technical staff for maintenance of telephones.

**1. Telephone Service in Bhavnagar District.**

(i) Existing 26.5 tons of AC Plant has been working satisfactorily from 6.6.84 onwards. Order has been placed for 8 numbers 1.6 tons window type air-conditioners on 5.12.1984 to augment the existing 26.5 tons AC Plant.

(ii) All the posts of technicians sanctioned as per standard have been filled up.

2. Point to point STD service between Bhavnagar-Bombay and Bhavnagar-Rajkot.

In view of the increasing traffic at Bhavnagar and business relations with Rajkot and Bombay, there is urgent need for providing point to point STD service between Bhavnagar-Bombay and Bhavnagar-Rajkot.

3. STD facilities at level 'O' (via TAX).

At present only 16 channels are available between Bhavnagar and Ahmedabad TAX to provide STD service with about 250 cities in the country which are adequate. Channels should be increased suitably. (inadequate)

4. Telephone exchange at Alang.

The capacity of the existing 25 lines telephone exchange at Alang should be enhanced to 200 lines keeping in view the fast development of industries in the areas.

2. Point to point STD service between Bhavnagar-Bombay and-Bhavnagar-Rajkot.

Bhavnagar and Rajkot have already been connected on level 'O' to Ahmedabad TAX and through which these cities can get Bombay as well as each other. However, work for providing point to point STD between Bhavnagar and Rajkot is in progress in view of the direct traffic between them.

3. STD facilities at level 'O'.

No. of channels from Bhavnagar to Ahmedabad and Ahmedabad to Bhavnagar have already been increased to 23 and 31 respectively and there is no complaint from subscribers for getting STD service.

4. Telephone Exchange at Alang.

The existing 25 lines Small Automatic Exchange is proposed to be replaced by 100 lines Automatic exchange. Scheme has already been approved. Project estimates and detailed estimates are under process and will be sanctioned shortly. Work will be taken up on receipt of stores.

#### **Poisonous Gases and Chemicals Manufactured in the Country**

\*52. SHRI SATYINDRA NARAYAN SINHA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased state :

(a) whether Government are aware that poisonous gases and chemicals like Phosgene, Methyl Isocyanate, Hydrogen sulphide etc. are manufactured in the country;

(b) if so, the step being taken to ensure that the chemical output or intermediate products of factories producing chemicals and fertilizers are produced or disposed of safely;

(c) whether any chemicals which is banned in developed industrial countries is manufactured or is an intermediate product in this country;

(d) whether Government were aware of phosgene and MIC being produced in the factory in Bhopal; and

(e) when this factory was licensed and details of the terms of safety for licensing?

**THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :** (a) and (b) While hazardous chemicals, like Phosgene, methyl Isocyanate, Hydrogen Sulphide,